

A-32011/9/2011-Ad.II-Vol I
Government of India
Ministry of Corporate Affairs

New Delhi, dated the 21-06-2012

Office Memorandum

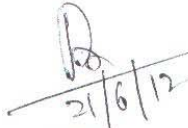
Subject : Approval of Group A MACP cases of Headquarters.

The undersigned is directed to convey the approval of the competent authority for the below mentioned 3 cases :

Proposal received from Headquarters	Decision in the Ministry
3 rd MACP to Sh. PD Tewari, Bench Officer wef. 17.05.2009 in PB 3 + GP of Rs. 6600/-.	All 3 cases approved, subject to verification by SO, AD.II ---
3 rd MACP to Sh. CP Gupta, IO wef. 1.9.2008 in PB 3 + GP of Rs. 6600/-	(a) that they are clear from vigilance angle as on date ;
3 rd MACP to Sh. SK Jain, Retired IO wef. 1.9.2008 in PB 3 +GP of Rs. 6600/- .	(b) that in the past, these officers have never refused any regular promotion to any post, carrying grade pay/pay band/ pay scales, to which they are now allowed this MACP ; and (c) of all the facts, from service book, which is the basis of grant of MACP

2. All remaining cases relating to headquarters, if having complete 5 year APARs, satisfying qualifying service, complete in details with signature by serving/retired officer, verified by controlling officer, vigilance clear, will be considered in next round of Screening Committee Meeting.

c/c


21/6/12

(R K Pandey)

Under Secretary to the Government of India
(Telefax : 23383507)

1. SO, Ad.II
2. E.Gov. Cell --- for loading in Employees Corner (ACP/MACP/NFSG/NFU)